1	2	3	4	5
4	Jharkhand	0.000	1068.000	0.000
5	Kerala	0.000	960.000	10.000
6	Karnataka	200.000	3227.000	0.000
7	Madhya Pradesh	1000.000	3754.900	5067.800
8	Maharashtra	497.000	2007.980	556.125
9	Orissa	1000.000	1243.000	1228.700
10	Rajasthan	0.000	1120.490	0.000
11	Tamil Nadu	0.000	673.000	0.000
12	Tripura	185.000	403.000	461.800
13	Uttarakhand	0.000	0.000	100.140
14	West Bengal	300.000	901.740	537.235
		5242.000	18902.660	7961.800
15	NGO Sector	543.892	304.124	399.960
	Total	5785.892	19206.784	8361.760

## Assistance for development of Scheduled Tribes in Rajasthan

†2148. SHRI ASHK ALI TAK: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the amount provided to Rajasthan by the Central Government during 2009-10 for the development of tribal sub-plan area on Maharashtra pattern;
- (b) whether the State Government has utilized the amount in the prescribed time and if not the reasons therefor; and
- (c) whether Government proposes to give more funds to the State in the next financial year for the development of scheduled tribe area and if so, the quantum thereof?

<sup>†</sup>Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (c) Tribal Sub-Plan is to be implemented by the State Government in accordance with the guidelines laid down by the Planning Commission. The Ministry of Tribal Affairs contributes to this Tribal Sub-Plan by providing the funds to State Governments under the Special Area Programmes -Special Central Assistance to Tribal Sub-Plan and Grant under Article 275(1) proviso of the Constitution of India, in proportion to ST population and according to the tribal areas of the concerned State. The amount provided to Rajasthan by the Ministry of Tribal Affairs under these programmes during 2009-10 and 2010-11 are as under:

(Rs. in lakh)

Programme	2009-10		2010	2010-11	
	Allocation	Release	Expenditure Reported	Allocation	Release
Special Central Tribal Sub-Plan	5588.56	3400.00	960.81	7273.00	7272.41
Grant under Article 275(1) of the Constitution	7470.00	1500.00	574.37	7814.00	6600.00

State Government has reported that the unspent amount for 2009-10 has been placed at the disposal of various implementing agencies for completing the work during year 2010-11.

## Residential higher educational institutions for tribal students

2149. SHRI P. RAJEEVE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry has any schemes to start residential higher educational institutions for tribal students; and
  - (b) if so, the details thereof?